

# High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

## ORDER

No:- 266/GS

Dated:- 06.06.2019

### **Subject: Summer vacation 2019-arrangement notified.**

1. It is hereby notified that the Hon'ble High Court of Jammu and Kashmir will remain closed for Summer Vacation with effect from 10<sup>th</sup> of June, 2019 to 28<sup>th</sup> of June, 2019 (both days inclusive). The period commencing from 10<sup>th</sup> day of June to 15<sup>th</sup> day of June, 2019 shall be **No Work period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges named in Column(1) below to be the Vacation Judges for the High Court of J&K to hear all matters of urgent nature for the period mentioned in Col.(2).

(1)	(2)
<b>Srinagar Wing</b>	
Hon'ble Mr. Justice Sanjay Kumar Gupta	: 17 <sup>th</sup> to 21 <sup>st</sup> June, 2019 (both days inclusive)
Hon'ble Mr. Justice Sanjeev Kumar	: 24 <sup>th</sup> to 28 <sup>th</sup> June, 2019 (both days inclusive)
<b>Jammu Wing</b>	
Hon'ble Mrs. Justice Sindhu Sharma	: 17 <sup>th</sup> to 21 <sup>st</sup> June, 2019 (both days inclusive)
Hon'ble Mr. Justice Rashid Ali Dar	: 24 <sup>th</sup> to 28 <sup>th</sup> June, 2019 (both days inclusive)

**By Order.**

(Sanjay Dhar)  
6/6/2019  
Registrar General

No:- 5874-96  
Copy to the:-

Dated:- 6.06.2019

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.  
..... for information.

5. Registrar Judicial, High Court of J&K, Jammu/ Srinagar.
6. President High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu/ Srinagar.  
.....for information and necessary action.
8. CPC e-Courts, High Court of J&K, for uploading on the High Court Website.
9. Chief Accounts Officer, High Court of J&K, Srinagar.
10. Chief Librarian, High Court of J&K, Jammu/Srinagar.  
..... for information and necessary action.
11. Manager Government Press, Jammu/Srinagar for publication in the Govt. Gazette.

Registrar General

  
6/6/2019